

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 28TH FEBRUARY, 2014 .

No. 5/A : The following Officers of the rank of District Judges named in Column No.2 of the table given below are transferred and posted at the places, as mentioned in Column No.3 of the table:-

Sl. No.	Name of the Officers with designation and present place of posting	New place of posting as	Chain of Transfer
1	2	3	4
01.	Sri Anil Kumar Singh No.2, District & Additional Sessions Judge, Hazaribagh	District & Additional Sessions Judge, Lohardaga.	Vice Sri Vijai Kumar Sharma, since under orders of transfer.
02.	Smt. Seema Sinha, Additional Judicial Commissioner, Ranchi	District & Additional Sessions Judge, Hazaribagh.	Vice Sri Anil Kumar Singh No.2, since under orders of transfer.
03.	Sri Vijai Kumar Sharma, District & Additional Sessions Judge, Lohardaga	District & Additional Sessions Judge, Dhanbad	Vice Sri Yogeshwar Mani, since under orders of transfer.
04	Sri Pradeep Kumar Chourasia, Joint Registrar (List & Computer), High Court of Jharkhand, Ranchi	District & Additional Sessions Judge, Deoghar	Vice Sri Om Prakash Singh, since under orders of transfer.
05	Sri Vidhan Chandra Choudhary, Judicial Commissioner, Ranchi (Khunti)	District & Additional Sessions Judge, Dhanbad	-----
06.	Sri Om Prakash Singh, District & Additional Sessions Judge, Deoghar	District & Additional Sessions Judge, Khunti	Vice Sri Vidhan Chandra Choudhary, since under orders of transfer.
07.	Sri Yogeshwar Mani, District & Additional Sessions Judge-cum-Spl. Judge, CBI, Dhanbad	Additional Judicial Commissioner, Ranchi	Vice Smt. Seema Sinha, since under orders of transfer.

By order of the Court
Sd/- A. V. SINGH
Registrar General

Memo. No.
XIX(11)/1/2012/ Apptt

Dated Ranchi, the 28th February, 2014

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi
with a request to publish the same in the next issue of Jharkhand Gazette.

Sd/- A. V. SINGH
Registrar General

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28/2/14

Memo. No.
XIX(11)/1/2012/ Apptt.

Dated Ranchi, the 28th February, 2014

Copy forwarded to the Officers at Sl. No. 01 to 07 with a direction to join their respective transferred place on or before 21st March, 2014.

Sd/- A. V. SINGH

Registrar General

Memo. No. 2738 - 2752
XIX(11)/1/2012/ Apptt.

Dated Ranchi, the 28th February, 2014

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), G.E.-5, Jharkhand, Ranchi / the Registrar (Establishment), the Registrar (Vigilance), the Registrar (Administration), the P.S. to Hon'ble the Chief Justice, the Central Project Co-ordinator, e-Courts Project, the Deputy Registrar (Protocol), I/c NIC Cell..... High Court of Jharkhand, Ranchi for information and necessary action & the Principal Judicial Commissioner, Ranchi / the Principal District & Sessions Judges, Hazaribagh, Lohardaga, Dhanbad, Deoghar / the O/o the Principal District & Sessions Judge, Khunti for information and needful & all Officers concerned with a direction to join their new assignment as mentioned above.


Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 28TH FEBRUARY, 2014

No...55...JA: The services of Sri Kumar Kamal, Senior Faculty Member, Judicial Academy, Jharkhand, Ranchi are recalled from the Governing Body of the Judicial Academy, Jharkhand, Ranchi and on his repatriation to the parent department, the services of Sri Kamal are placed at the disposal of Hon'ble the Chief Justice, High Court of Jharkhand, Ranchi for his appointment as Joint Registrar (List & Computer), High Court of Jharkhand, Ranchi vice Sri Pradeep Kumar Chourasia, since under orders of transfer.

By order of the Court,

Sd/- A. V. Singh
Registrar General

Memo. No. / Apptt.

Dated Ranchi, the 28th February, 2014

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the forthcoming issue of Jharkhand Gazette.

Sd/- A. V. Singh
Registrar General

Memo. No. 2845-2858 / Apptt.

Dated Ranchi, the 28th February, 2014

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Secretary to the Government, Law (Judicial) Department, Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the Director, Judicial Academy, Jharkhand, Ranchi / the Registrar (Establishment) / the Registrar (Vigilance) / the Registrar (Administration) / the P.S. to Hon'ble the Chief Justice / the Central Project Co-ordinator, e-Courts Project / All Joint Registrars including Joint Registrar-Cum-P.P.S. to Hon'ble the Chief Justice / All Deputy Registrars/ All Assistant Registrars/ I/c NIC Cell, High Court of Jharkhand, Ranchi, High Court of Jharkhand, Ranchi and Sri Kumar Kamal, Senior Faculty Member, Judicial Academy, Jharkhand, Ranchi for information and needful.

A. V. Singh
Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 28th FEBRUARY, 2014

No. 6 / A: The Court have been pleased to designate the following Courts of District & Additional Sessions Judges/ Judicial Commissioner mentioned in the Column No. 2 of the table as the Fast Track Courts for speedy trial of the pending rape cases in the respective Judgeships shown at Column No.3:-

Sl.No.	Name of the Court	Judgeship	In the chain of
1	2	3	4
1.	Mrs. Rita Mishra Judicial Commissioner, Ranchi	Ranchi	Vice Smt. Seema Sinha
2.	Sri Pradeep Kumar Chourasia Joint Registrar (List & Computer), Jharkhand High Court, Ranchi [Under Orders of Transfer to Deoghar as District & Additional Sessions Judge]	Deoghar	Vice Sri Om Prakash Singh
3.	Sri Vidhan Chandra Choudhary Judicial Commissioner, Ranchi (Khunti) [Under Orders of Transfer to Dhanbad as District & Additional Sessions Judge]	Dhanbad	Power of the Additional Fast Track Court for speedy trial of rape cases

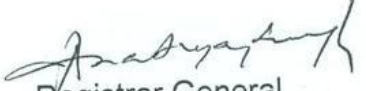
By order of the Court,

Sd/- A.V.Singh
Registrar General

Memo No. 2919-2922/Apptt.

Dated Ranchi the 28th February, 2014

Copy forwarded to the Principal District & Sessions Judges, Deoghar/ Dhanbad including Principal Judicial Commissioner, Ranchi and Officers concerned for information and needful/ In charge NIC Cell, High Court of Jharkhand, Ranchi for uploading the aforesaid Notification on the website of the Court immediately.


Registrar General